## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.114/252/HDB/2018
NAME OF THE COMPANY	Vemparala Softwate Solutions Private Limited
NAME OF THE PETITIONER(S)	Vemparala Softwate Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION ,	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Kerceta Rani Red &	consil +1	9542239039	N. Wed
Va paración :	Consil +1		
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC, and RoC is directed to submit his report within 3 weeks.

Post the case on 16th March 2018.

Member (T)

Member (J)

Ramu